NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **28.06.2019**

NAME OF THE PARTIES: Bharati Airtel Limited

V/s

Compulink (India) Private Limited

UNDER SECTION 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

20. C.P. (IB)-612(MB)/2019

Counsel for the Petitioner is yet to file proof of service. Counsel for the Petitioner is directed to inform the next date of hearing to the other side. List this matter on 30.07.2019.

Sd/-

V. NALLASENAPATHY
Member (Technical)

sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

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